

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE  
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**ORDER**

The following transfers and postings are hereby made in official exigency with immediate effect:-

S.N.	Name of the Officials	From	To
1	Sh. Pawan Kumar S/o Sh. Jaipal EC: 97148329	Personal Assistant in the court of Sh. Sanatan Prasad, POLC, Rouse Avenue District Court, New Delhi	Personal Assistant in the Office Pool, Rouse Avenue District Court, New Delhi.
2	Sh. Rahul Kumar S/o Sh. Rajesh Choudhary EC: 99722405	Personal Assistant in the Office Pool, Rouse Avenue District Court, New Delhi.	Personal Assistant in the court of Sh. Sanatan Prasad, POLC, Rouse Avenue District Court, New Delhi
3	Ms. Rita Singh W/o Sh. Raju Singh EC: 3099/36974187	Personal Assistant in the court of Sh. Sanatan Prasad, POLC, Rouse Avenue District Court, New Delhi	Personal Assistant in the Office Pool, Rouse Avenue District Court, New Delhi.
4	Sh. Deepak Bhatia S/o Sh. S K Bhatia EC: 59363779	Personal Assistant in the Office Pool, Rouse Avenue District Court, New Delhi.	Personal Assistant in the court of Sh. Sanatan Prasad, POLC, Rouse Avenue District Court, New Delhi
5	Sh. Surender Kumar Yadav S/o Sh. Sahib Singh Yadav EC: 22105233	Ahlmad/ JA in the Court of Sh. Sanatan Prasad, POLC, Rouse Avenue District Court, New Delhi	Ahlmad/ JA in the Court of Sh. Jitendra Kumar Mishra, POIT, Rouse Avenue District Court, New Delhi
6	Ms. Sanju Devi W/o Sh. Vikas EC: 33863350	Assistant Ahlmad/JA in the court of Sh. Lal Singh, POLC, Rouse Avenue District Court, New Delhi	Ahlmad/ JA in the Court of Sh. Sanatan Prasad, POLC, Rouse Avenue District Court, New Delhi
7	Ms. Hema Vasodia W/o Sh. Ajay Kumar EC: 29386422	Ahlmad/ JA in the Court of Sh. Jitendra Kumar Mishra, POIT, Rouse Avenue District Court, New Delhi	Ahlmad/ JA in the Court of Ms. Navita Kumari Bagha, Rouse Avenue District Court, New Delhi
8	Sh. Manish Kumar S/o Sh. Jagdish Prasad EC: 10958229	Ahlmad/ JJA in the Court of Ms. Navita Kumari Bagha, Rouse Avenue District Court, New Delhi	Assistant Ahlmad/ JJA in the Court of Ms. Navita Kumari Bagha, Rouse Avenue District Court, New Delhi
9	Sh. Manish Sharma S/o Niranjan Lal Sharma EC: 54622822	Assistant Ahlmad/ JJA in the Court of Ms. Navita Kumari Bagha, Rouse Avenue District Court, New Delhi	Assistant Ahlmad/JJA in the court of Sh. Lal Singh, POLC, Rouse Avenue District Court, New Delhi

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

*(Handwritten Signature)*

(VINAY KUMAR GUPTA)

Principal District & Sessions Judge-cum-  
Spl. Judge (PC-Act) CBI, RADC, New Delhi

No.: 2035Dt020701/P&T/Admn/RADC/2022

Dated, Delhi the - 07/06/22

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. I & II, Central District, Tis Hazari Courts, Delhi.
4. The Reader/Branch Incharge to the concerned Court/Branch.
5. The concerned officials.
6. The PS to the undersigned.
7. Dealing Official Leave Seat, RADC, Delhi
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi
10. The Dealing Official T&P - I & II, Personal File/ACR/Leave/Website Committee, THC, Delhi.

*(Handwritten Signature)*

Principal District & Sessions Judge-cum-  
Spl. Judge (PC-Act) CBI, RADC, New Delhi